NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/155/2016

NAME OF THE PETITIONER(S)

: V. Narayanasamy & 2 Others

NAME OF THE RESPONDENT(S)

: M/s S.R.I Industries Pvt ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K-howThom Kumbre Consel for Petitioners Khikk

ORDER

Shri K Gowtham Kumar, counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that he received information from the counsel for respondents that he is unable to attend the Tribunal today due to personal inconvenience. The matter is adjourned for final arguments at the request of the counsel for petitioner. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents. Put up on 10.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)